

## Annexure-1

Name of the corporate debtor: JMD Oils Private Limited, Date of commencement of liquidation: February 03, 2021; List of stakeholders as on: 15/04/2021

## List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished								Details of Security Interest
1	Indian Overseas Bank		05.03.2021	6993493831.84	6993493831.84	Secured		Yes	<p><b>First Pari-Passu charge</b> on the entire current assets including stocks and book debts. Exclusive first charge on plant and machinery created out of term loan</p> <p><b>Collateral Security-</b></p> <ol style="list-style-type: none"> <li>Godowns at Village Ghevra,</li> <li>Residential property at 5/1B, Ramesh Nagar, Delhi measuring 100.00 sq.yards in the name of Ms. Jamma Devi</li> <li>Godowns situated at Mundka measuring 1210 sq.yards standing in the name of Mr. Krishan Kumar Dhingra and Mr. Naresh Dhingra</li> <li>Residential Property at 2nd floor with roof right at H-68, Bali Nagar, Delhi owned by Mr. Krishan Kumar Dhingra</li> <li>Factory Land &amp; Building situated at Bhimasar</li> </ol>		32.48					
2	Punjab National Bank		04.03.2021	4789130005.00	4789130005.00	Secured		Yes	<p>Collateral Security-</p> <ol style="list-style-type: none"> <li>Godowns at Village Ghevra,</li> <li>Residential property at 5/1B, Ramesh Nagar, Delhi measuring 100.00 sq.yards in the name of Ms. Jamma Devi</li> <li>Godowns situated at Mundka measuring 1210 sq.yards standing in the name of Mr. Krishan Kumar Dhingra</li> <li>Residential Property at 2nd floor with roof right at H-68, Bali Nagar, Delhi owned by Mr. Krishan Kumar Dhingra</li> <li>Plant and Machinery situated at Gujarat</li> <li>Factory Land &amp; Building situated at Bhimasar</li> </ol>		22.24					
3	State Bank of India		04.03.2021	4367759091.00	4367759091.00	Secured		Yes	<p>Primary Security- Pari passu charge over the current asset of the Company.</p> <p>Collateral Security-</p> <ol style="list-style-type: none"> <li>Pari passu first charge on entire fixed asset of Company present and past</li> <li>First Paripassu charge on following: <ol style="list-style-type: none"> <li>Godowns at Village Ghevra measuring 2105 sq.yd.</li> <li>Residential property at 5/1B, Ramesh Nagar, Delhi measuring 100.00 sq.yards</li> <li>Godowns situated at Mundka measuring 1210 sq.yards</li> <li>Residential Property at 2nd floor with roof right at H-68, Bali Nagar, Delhi</li> <li>Plant and Machinery situated at Gujarat</li> <li>land and building of factory situated at Gujarat</li> </ol> </li> </ol> <p>Corporate Guarantee:</p> <p>Super Veg Oils Pvt. Ltd.</p> <p>Mr. Gulshan Dhingra Mr. Krishan Dhingra Mr. Naresh Dhingra Mrs. Seema Dhingra Mrs. Pinki Dhingra Mrs. Jamma Dhingra Mrs. Palka Dhingra</p>		20.29					
4	Bank of Baroda (Earlier Dena Bank)		19.02.2021	3436473831.24	3436473831.24	Secured		Yes	<p>Collateral Security-</p> <ol style="list-style-type: none"> <li>Godowns at Village Ghevra,</li> <li>Residential property at 5/1B, Ramesh Nagar, Delhi measuring 100.00 sq.yards in the name of Ms. Jamma Devi</li> <li>Godowns situated at Mundka measuring 1210 sq.yards standing in the name of Mr. Krishan Kumar Dhingra</li> <li>Residential Property at 2nd floor with roof right at H-68, Bali Nagar, Delhi owned by Mr. Krishan Kumar Dhingra</li> <li>Plant and Machinery situated at Gujarat</li> <li>Land and Building at Factory at Village Bhimasar, Anjar, Kutch</li> </ol>		15.96					
5	Union Bank of India	U65191KL1948PLC001275	26.02.2021	883071716.97	883071716.97	Secured		Yes	<ol style="list-style-type: none"> <li>Godowns at Village Ghevra,</li> <li>Residential property at 5/1B, Ramesh Nagar, Delhi measuring 100.00 sq.yards in the name of Ms. Jamma Devi</li> <li>Godowns situated at Mundka measuring 1210 sq.yards standing in the name of Mr. Krishan Kumar Dhingra</li> <li>Residential Property at 2nd floor with roof right at H-68, Bali Nagar, Delhi owned by Mr. Krishan Kumar Dhingra</li> <li>Land and Building at Factory at Village Bhimasar, Anjar, Kutch</li> </ol>		4.10					

6	Central Bank of India	U99999MH1911PTC000337	08.04.2021	967968383.71	967968383.71	Secured		Yes			4.50						
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